

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/620/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. 2, Chandmari, Guwahati -03.

Dated Guwahati the th 7 February, 2022

Sub: **Special Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/211 dated 03.05.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **special casual leave for a period of 15 days from 16.04.2021 to 30.04.2021**, as prayed for.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/621/dated , 07-02-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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